

showing the number of employees benefited by each of the recommendations and the total expenditure incurred thereon?

**The Deputy Minister of Defence (Shri Satish Chandra):** The information is not available and its collection would entail labour and time to an extent which would not be commensurate with the utility of the information.

#### DRAMATIC PERFORMANCES ACT, 1876

\*733. **Dr. Rama Rao:** Will the Minister of Home Affairs be pleased to state:

(a) whether the attention of Government has been drawn to a recent judgment delivered in the Madras High Court that Section 6 of the Dramatic Performances Act of 1876 is not valid; and

(b) whether Government will now amend or repeal this Act?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) Yes.

(b) No such proposal is under consideration.

#### INSTRUCTIONS TO GOVERNMENT SERVANTS

\*734. **Shri N. S. Jain:** Will the Minister of Home Affairs be pleased to state:

(a) whether any instructions have been issued to the Government servants to abstain from liquor drinks in clubs and parties and to abstain from attending functions or entertainments when such drinks are served; and

(b) if so, whether a copy of such instructions will be laid on the Table of the House?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) Government of India have issued no such instructions.

(b) Does not arise.

#### SMUGGLING

\*737. **Mulla Abdullahhal:** Will the Minister of Finance be pleased to state:

(a) the number of check-posts existing on the Indo-Pakistan border in

Punjab for preventing the smuggling of goods;

(b) how many cases of smuggling were detected on the Border in 1952-53 and 1953-54;

(c) the total value of the goods seized during these years; and

(d) the commodities which are generally smuggled?

**The Deputy Minister of Finance (Shri A. C. Guha):** (a) There are 8 Land Customs Stations and 16 land Custom Preventive Check-posts on the Punjab section of the Indo-Pakistan border.

(b) 196 and 192 cases of smuggling were detected during 1952-53 and 1953-54 respectively on this sector of the border.

(c) The total value of the goods seized on this sector of the border during 1952-53 and 1953-54 was Rs. 1,03,675 and Rs. 1,66,270 respectively.

(d) The principal commodities seized while being smuggled through this border were Gold and Silver thread, Art-silk, Muslin cloth, Black pepper, Cardamoms, Cloves, Gold, Silver and Silver-coins.

#### FREE EDUCATION IN THE PUNJAB

\*739. { **Th. Jugal Kishore Sinha:**  
**Shri Naval Prabhakar:**

Will the Minister of Education be pleased to state:

(a) whether any directive for the free education of boys under fourteen years has been given to the Punjab Government; and

(b) whether such instructions have been issued to other States as well?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):**

(a) and (b). No.

#### GEOLOGICAL SURVEY OF INDIA

\*742. **Sardar Hukam Singh:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether any fresh areas were surveyed by the Geological Survey of India during 1954 so far; and